SHRI SURESH KALMADI: * *

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MR DEPUTY CHAIRMAN: Please don't record him. One thing I would like to make clear here. Please take your seats. Please hear me first, Mr Radhakrishna. I want to make it clear that once a Special Mention has been disallowed, there must be some special reason for accepting it. To repreat it over every day for a month or seven days is not going to help. Because you are going to repeat the same thing, I am mot going to accept this. I have not accepted this thing. I told him also, "if you bring some other matter, I will all ow it". I did not say that I will not a llow you. But I canont allow you a gain the same thing once it is rejected. It is expected that you will give some fresh material. I have allowed today so many people to make Special Mentions whatever imay be the subject matter.

SHRI M. S. GURUPADASWAMY: Another matter, Sir. There are various rumours floating among Members of Parliament

MR. DEPUTY CHAIRMAN. This is not a House meant for rumours. I canont allow this to go on record. Rumours will not be recorded.

SHRI M. S. GURUPADASWAMY: Sir, after hearing me you pass the order.

MR. DEPUTY CHAIRMAN: Let us hear what is the rumour. But please don't record. This is not a House to bring in rumours.

SHRI LAL K. ADVANI (Madhya Pradesh): That is pre-censorship.

SHRI M. S. GURUPADASWAMY: I do not mind if you censor me.

MR DEPUTY CHAIRMAN: But I also expect that you will not spread rumours in the House at less. (Interruptions).

SEVERAL HON. MEMBERS; We are not interested in rumours.

SHRI M. S. GURUPADASWAMY: I would like to leave out the rumour part. I would like to know, Sir, whether this session i_s going t₀ be the last session.

MR. DEPUTY CHAIRMAN; Nobody can reply to this. You know, this House is a permanent House.

SHRI M. S. GURUPADASWAMY: I want to know whether it is going to be the last session before the Lok Sabha election

MR. DEPUTY CHAIRMAN: What doe_s it (matter?

REFERENCE TO THE CONVENING OF ANDHRA PRADESH **ASSEMBLY**

SHRI PUTTAPAGA RADHAKRI-SHNAN (Andhra Pradesh): other day when the discussion was going on, on the Andhra Pradesh affairs, the hon. Prime Minister assured the House that the Assembly would be convene^ earlier than the date the ex-Governor had given to the Chief Minister. And so many other things have happened.

MR DEPUTY CHAIRMAN: Let us see. The new Governor is going.

SHRI SURESH KALMADI (Maharashtra): Mrs. Gandhi gave an assurance on the floor of the House.

MR. DEPUTY CHAIRMAN; Better you go to Andhra Pradesh and ask the question.

REFERENCE TO THE HIJACKING OF INDIAN ADELINES PLANE .

SHRI LAL K. ADVANI (Madhya Pradesh): Mr. Deputy Chairman, I am happy that Mr. Khursheed Alam Khan is here.

The nation heaved a sigh of relief yesterday when the passengers and

^{**}Not recorded.

[Shri Lal K. Advanil the plane hijacked, come back home yesterday evening. But this House should be informed fully both in respect pf the security arrangements, what went wrong at Chandigarh, nnd what action has been taken in respect of the earlier cases*. I am sure the Minister wiH tell me that an enquiry has been ordered. But an enquiry was ordered in the earlier cases also, and certain steps must have been takn after all. Why is it, nevertheless, that this hijacking from Chandigarh took place? How could seven persons sneak through the security arrangements and hijack the plane?

And the second aspect about which I would like the Minister to inform Parliament is What were the negotiations that went on at Dubai? What was the attitude of tlie Pakistan Government when the plane was at Lahore and Karachi? Are we, as the Government of India, committed to any of the agreements that have been made there, or is it only a bilateral Agreement between the Dubai authorities and the hijackers? I for one feel that the persons who committed crimes of this nature should be salutarily and effectively punished, and they should not be given an easy passage to other States. In this respect, the press reports, however, say that the hijackers surrendered on the ground, on the condition, that they would be given a free passage. Is the Government of India committed to this? And if it is not, what is the Government of India doing to pursue this case and to ensure that the hijackers are punished?

SHRI VISHWA BANDHU GUPTA (Delhi): The newspapers report that a pistol was given to the hijackers at Lahore by Pakistan.

•SHRI SUKOMAL SEN (West Bengal): Sir......

MR. DEPUTY CHAIRMAN': On the same subject?

SHRI SUKOMAL SEN: I have to make another point.

श्री जें० कें० जैंग (मध्य प्रदेश) : उपसभापित महोदय, जैसा कि श्राप सभी ने समाचारपतों में भी पढ़ा, जो प्रकाशित हुमा है कि लाहीर हवाई श्रृहे पर हाई— जैंकसंको रिवाल्वर सप्लाई किया गया ...

श्री उपसभापति : वे सब छोड़िए. आप । वह बात कह वी गई है ...

श्री जे के जैन: महत्वपूर्ण बात का ग्राप कहते हैं कि छोड़ित्व

भी उपसभापति : एक गेम्बर ने यह बात कह दी है। आप बैठिए... (व्यवधान).. This point has reen raised. You were not there. V. That can I do?

श्री कें कें कें कें ने में जानना चाहुंगा कि क्या संस्कार ने पाकिस्तान सरकार से इस बारे में कोई जानकारी लेने की काश्रिक की है कि पिखाल लाहीर हवाई ग्रह है पर उनको दी गई थी?

SHR SUKOMAL SEN: Hijacking of two Indian aircrafts has taken place within a gap of a few days. Everybody is questioning the safety, whether travelling by the Indian Airlines is at all safe. So, to make the position very clear, I think the Government should make a statement. As Parliament will be in session up to the 29th of this month, we have enough time. The Minister can tell us what safety measures have been taken for passengers before hijacking takes place.

श्री जें ॰ दें ॰ जैन : वही तो मैं कह वहा हं स्पेशल मैंशन में

श्री उपसभापति : जब समय पर श्रापको पुकारता हूं, तब बोलिए । श्राप समय पर बोलिए । सुबह से हाजिर रहिए ।

SHRI SUKOMAL SEN: This time the ordeal was graver. So, we should be allowed time to discuss this affair after the Minister makes his statement ort' the whole thing.

श्री सत्यपाल मलिक (उत्तर प्रदेश) : भेरा, श्रीमन, निवेदन यह है कि इस सारे एपीसोड के बारे में यह जानकारी मिली है कि क्याण का इस्तेमाल हम्रा ग्रीर इस बात की संभावना है कि मायद कुछ हथियार पगडी के जरिये गये। यह बात महत्वपूर्ण इस लिए है कि इस प्रकरण पर जब चर्चा हो उस से पहले सेरक्यार विपक्ष से भ्रपनी स्थिति स्थव्ट करने के लिए कहे क्योंकि धामिक भादनाओं से दोनीं जीजों का तास्लुक है, यह नहीं कि आज विजाब में मार्शल ला लगाने की मांग की बिवाय और जब फीज चली जाय सो उसकी निन्दा की जाय और तीसरे दिन कहा जीय कि दीवारों पर गोलियां धार्मिक निविताओं को चोट पहुंचाती हैं । इस् लिए मेरा निबेदन है कि सदन में ईस समस्या पर विचार करने से पहले इसा बारे में विषक्ष की राय लेनी चाहिए।

MR. DEPUTY CHAIRMAN: Mr. Kalmadi, this is not the way to make a special mention. I am very sad. By raising your hand you cannot attract the attention of the Chair. I will not allow you please. Mr. Khurshed Alam Khan, would you like to say anything?

SHRI SURESH KALMADI (Maharashtra); Sir, what is this? How you cannot allow me to make special mention on this issue? (Interruptions).

MR. DEPUTY CHAIRMAN: I can control the House, Don't worry.

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR-SHED ALAM KHAN): Sir, I share the anxiety of the hon. Members of this House. Therefore, I have decided to make a comprehensive statement in the afternoon.

MR. DEPUTY CHAIRMAN: Now, we shall take up special mentions.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI RAMA PATTABHI RAO): Sir, I have heard from the Opposition benches that democracy has been murdered in Andhra Pradesh.

MR. DEPUTY CHAIRMAN: Leave that point.

SHRI PATTABHI RAMA RAO: Sir, please hear my views. I am a very humble member from Andhra Pra-

SHRI SURESH KALMADI; Sir, you have not allowed the Opposition to speak on this issue, how can you allow him to speak?

SHRI PATTABHI RAMA RAO; Sir, please hear me-

MR. DEPUTY CHAIRMAN. Leave it. Unnecessarily they will interrupt.

SHRi PATTABHI RAMA RAO: I am not bothered about them. Sir, I have never heard in the history of politics that MLAs are imprisoned in some State. They should all be released. They cannot be put in the

MR. DEPUTY CHAIRMAN; Now, we ghall take up special mentions. Mr. J K. Jain.

REQUEST FOR PROVIDING IIFE JACKETS IN INDIAN AIRLINES **FLIGHTS**

श्री जे० के। जैन (मध्य प्रदेश) : उपसभापति महोदय, हाइजेकिंग दो दिन पहले हुई और उस से बहत से तथ्य सामने आपे हैं। जैसा कि सभी ने समाचारपहों में पढ़ा, इंडियन एयर लाइन्स का जो बोइंग 737 है उस में प्रैसिंजर्स के लिए जैकेट नहीं थे और जिस समय एयर होस्टेस ने एनाउंस किया कि फोर्स लैंडिंग समद्र पर करनी पड़ सकती है तो यह कहा गया कि जो सीट के क्षान्स हैं उनको चैस्ट से लगा कर